

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-70(PB)/2018

IN THE MATTER OF:

D. Mohan Raj

.....**Petitioner**

v.

GN Dairies Limited

.....**Respondent**

SECTION : UNDER SECTION 7 OF THE IBC, 2016

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

SH. S.K. MOHAPATRA
Hon'ble Member (T)

Presents

For the Financial Creditor: Ms. Liza Baruah, Advocate
Ms. Raddhika Khanna, Advocate

For the Respondent(s):

ORDER

Notice to show cause for 20th February, 2018 to the respondents be issued as to why this application be not admitted. Process dasti.

List the matter on 20th February, 2018.

Sd/-

(M.M. KUMAR)
PRESIDENT

Sd/-

(S.K. MOHAPATRA)
MEMBER (TECHNICAL)